

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4594 /2015

New Delhi, this the 12th day of January, 2016

Hon'ble Dr. Brahm Avtar Agrawal, Member (J)

Mr. R.L. Meena, aged 53 years,
S/o Sh. S.R. Meena,
Working as Chief Ticket Inspector,
Northern Railway Station, Ghaziabad(Delhi Division)
R/o C-14, M.S. Park,
Sahadra, Delhi. ...Applicant

(By Advocate: Mr. Yogesh Sharma)

Versus

1. Union of India through The General Manager,
Northern Railway, Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway, Delhi Division,
State Entry Road, New Delhi.
3. Divisional Personnel Officer,
Northern Railway, Delhi Division Vision,
State Entry Road, New Delhi. ... Respondents.

ORDER (ORAL)

Learned counsel for the applicant submits that he would like to withdraw the instant OA, as the respondents are stated to be considering the relief sought by the applicant.

The OA is dismissed as withdrawn with liberty to file fresh one, if so advised.

**(Dr. Brahm Avtar Agrawal)
Member (J)**

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